लेकिन इस के अलावा कार्यवाही करने की क्षमता इन्कमट कस डिपार्ट मेंट को नहीं है।

श्री बटल बिहारी धीजपेयी : इस ट्रस्ट के सिलाफ बहुत से अनर्गल आरोप लगाये जा रहे हैं । उन में क्या एक अरोप यह भी है कि इस मकान में जो फ्लेटस बने है वे फलैट्स ट्रस्टियों ने अपने नाम कर लिये है या अपने रिश्तेदारों के नाम कर लिए हैं ? क्या इस आरोप की जांच की गई है ? यदि की गई है तो सच्चाई क्या है?

श्वी सधाई सिंह सिसोविया : माननीय सदस्य का ध्यान में मूल प्रश्न का जो उत्तर दिया गया है, उन के पार्ट (सी) की ओर सींचना चाहता हूं -- उस में साफ तौर पर वह जानकारी जो आप जानना चाहते है, दी गई है ---

"The Trust has certified that no flat in the biulding has been allotted either to the Trustees or their relatives."

आचार्य भगवान देवः हम इस के सबूत भी द¹गे।

Production and Disposal of Iron Ore Produced at Kudremukh

*571. SHRI T. R. SHAMANNA: Will the Minister of STEEL AND MINES be pleased to state the production and disposal of iron ore produced at Kudremukh (in Karnataka) particularly after Iran-Iraq War?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): Commercial production has not yet started in the Kudremukh Iron Ore Project due to the inability of Iran to receive supplies and in absence of any other firm contract for sale. However, about 60,000 tonnes of concentrate have been produced from the first production line, of which 50,000 tonnes have been committed to Romania for supply on a trial shipment basis during April or May this year. About 2,500 tonnes of concentrate have also been sent to Mandovi Pellets Plant for ascertaining the pelletisation characteristics of Kudremukh concentrate in their plant.

SHRI T. R. SHAMANNA: In view of the fact that Iran is not keeping up its agreement with the Government, will they forfeit any advance that has been received and make other arrange ments for seeing that this iron ore is used for better purpose either for exporter local use?

SHRI PRANAB MUKHERJEE: As the hon. Member is aware, this question has been discussed on a number of occasions. We are still having discussions with Iran, and Iran is a friendly country. On this particular project we may have certain differences of opinion, but that does not lead us to the conclusion that we should forfeit whatever assets have been created. We are in the process of discussion in regard to local use, as the hon. Member is aware, we have taken a decision to establish a pelleticsation plant to convert 3,000 tonnes into pellets.

SHRI T. R. SHAMANNA: Will the Government take a decision to have a plant at Mangalore so that we may utilize the ore produced in Kudremukh?

SHRI PRANAB MUKHERJEE: I have already mentioned that a pelleti sation plant is going to be established at Mangalore.

SHRI JANARDHANA POOJARY: While thanking the Minister for setting up a plant at Mangalore, may I know from the hon. Minister whether any foreign collaboration has come forward to start an integrated coalbased plant?

SHRI PRANAB MUKHERJEE: The details are all being processed and until that is completed it would not be possible to make any firm commitment to reach a particular party. SHRI NIREN GHOSH: Since Japan is a big importer of minerals, may I know whether any efforts have been made to locate the countries to which the ore can be sold after pelletisation?

SHRI PRANAB MUKHERJEE: This particular question relates to the Kudremukh ore. As the hon. Member is aware, it is a special Type of concentrate, which can be used only for those steel plants, which have the direct reduction technology. Therefore, the market potential or this particular ore is extremely limited. That is why we are contemplating converting them inte pellets, which will have a ready market in many countries.

MR. SPEAKER: Next Question. Shri Arjun Sethi—absent.

WRITTEN ANSWERS TO QUESTIONS

Effective Export Strategy for Indian Jute Goods

*561. SHRI N. E. HORO: Will the Minister of COMMERCE be pleased to state what steps Government have taken for the working out an effective export strategy for Indian juve goods, especially carpets?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): The Task Force on Jute Industry in its report submitted to Government on February 26, 1981 has made a series of recommendations on an effective export strategy for Indian jute goods. The report is under examination.

Air link between Delhi, State Capitals and District Headquarters

***568.** SHRI MOHD. ASRAR AHMAD: Will the Minister of TOUR-ISM AND CIVIL AVIATION be pleased to state:

(a) whether the Government has formulated a scheme to connect Delhi 164 LS-2 with State Capitals and District Headquarters with State Capitals;

(b) if so, how much progress has been made;

(c) whether an air strip is heing developed at Badaun District Headquarter (U.P.);

(d) if so, since when and how much progress has been made; and

(e) if not, the reasons therefor particularly when Badaun is a backward District and adequate railway facilities are not available?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a). No, Sir.

(b). Does not arise.

(c). No Sir.

(d). Does not arise.

(e) Air services between any two places are operated by Indian Airlines if justified on the basis of traffic potential available and if such service^s are commercially viable. Badaun does not qualify for airlinking on these criteria.

Cabin Crew of Indian Airlines at Bombay refused to Board Flights

*567. SHRI ARIF MOHAMMAD KHAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the cabin crew of Indian Airlines at Bombay had refused to board their respective fights on Friday 20, February, 1981; and

(b) if so, the reasons thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). The cabin crew of Indian Airlines at Bombay declined to fly on board the aircraft as per duty roster on the morning of 20th February, 1981, as one of the Air Hostessee, Miss M. Kadri had been